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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 2447/92

New Delhi: this the 25th November, 1997.

HON'BLE MR. S. R. ADIGE VICE CHAIRMAN (A)

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Suraj Datt Sharma,
S/o Late Shri Ganga Datt Sharma,
R/o 3006, Gali Darjran, Masjid Khajoor,
Delhi - 110006 Applicant.

Versus

1. Union of India,

through the Secretary/ Director General,
Department of Telecommunications,
Govt. of India,
Sanchar Bhawan,
New Delhi - 110001.

2. The Chief General Manager 'NTR',
Northern Telecom Region,
Kidwai Bhawan,
New Delhi - 110001.

3. The Chief General Manager,
MTNL, Khurshid Lal Bhawan, New Delhi - 50.

4. The Area Manager (Telex) MTNL,
Kidwai Bhawan,
New Delhi - 110001.

5. The Accounts Officer (Telex),
Office of the Area Manager (Telex) MTNL,
Kidwai Bhawan,
New Delhi - 110001 Respondents.

ORDER(ORAL)

BY HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

None for the applicant even on second call.

None for the respondents either.

The OA is dismissed for default and non-prosecution.

Lakshmi Swaminathan

(Mrs. Lakshmi Swaminathan)
Member (J)

S. R. Adige
(S. R. Adige)
Vice-Chairman (A)